

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.74/7/AMR/2021	IA(IBC)/85/2022	60(5)	The Central Goods & Service Tax Department Vs. Shri Rajesh Chillale, IRP (Laxme Saai Steel Private Limited)

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

**IA(IBC)/85/2022:**

Mr.R.Suresh Kumar, Advocate for the Applicant is present. Mr.Y.Srinivasa Reddy, Advocate is present for the Interim Resolution Professional (IRP). At request of the Counsel for the Applicant, list the matter on 17.10.2022.

SD/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**